

Date: January 8, 2026

C2R/2025-26/291

RBI invites public comments on the draft “Reserve Bank of India (Rural Co-operative Banks - Governance) Amendment Directions, 2026”

Reserve Bank of India today placed on its website the [draft Reserve Bank of India \(Rural Co-operative Banks - Governance\) Amendment Directions, 2026](#). The comments / feedback on the draft directions are invited from public / stakeholders by January 30, 2026. The comments / feedback may be submitted through the link under the ‘Connect2Regulate’ Section available on the Reserve Bank’s website. Alternatively, comments / feedback may also be forwarded to:

The Chief General Manager
Reserve Bank of India
Department of Regulation (Governance Section)
12th Floor, Central Office
Shahid Bhagat Singh Marg, Fort, Mumbai – 400001

Or by email (govcbnbfcdor@rbi.org.in) with the subject line “Feedback on RBI (RCBs - Governance) Amendment Directions, 2026.”

Draft Reserve Bank of India (Rural Co-operative Banks - Governance) Amendment Directions, 2026

[PDF \(128.44 KB\)](#)